

**ADDENDUM TO FORM G**

*(Under Regulation 36A (1) of the Insolvency and Bankruptcy (insolvency Resolution Process of Corporate Persons) Regulations, 2016)*

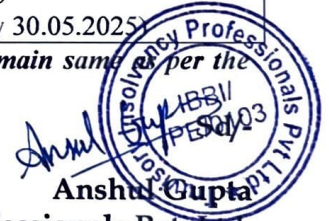
FOR THE ATTENTION OF THE STAKEHOLDERS OF SUNBLINK REAL ESTATE PRIVATE LIMITED

This is an addendum to Form G published on 26 March 2025 for extension of timelines

**The revised timelines shall be as follows**

SL.	RELEVANT PARTICULARS	
1.	Last date for receipt of expression of interest	17.04.2025 (Originally 10.04.2025)
2.	Date of issue of provisional list of prospective resolution applicants	22.04.2025 (Originally 15.04.2025)
3.	Last date for submission of objections to provisional list	27.04.2025 (Originally 20.04.2025)
4.	Date of issue of final list of prospective resolution applicants	02.05.2025 (Originally 25.04.2025)
5.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	07.05.2025 (Originally 30.04.2025)
6.	Last date for submission of resolution plans	06.06.2025 (Originally 30.05.2025)

*Note: All other details not specifically amended by this publication shall remain same per the Form G dated 26 March 2025.*



and on behalf of M/s Truvisory Insolvency Professionals Pvt. Ltd.  
Resolution Professional

Registration No. IBBI/IPE-0103/IPA-2/2022-23/50020

AFA valid upto: 31.12.2025

Place: Mumbai

Date: 11.04.2025

Registered Address: 1501, Tower No. 4, Spring Grove Towers,